

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 264 OF 2016 &
IA NO. 667 OF 2016**

Dated: 31st January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Paschim Gujarat Vij Co. Ltd.

...Appellant(s)

Vs.

Gokul Agro Resources Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. M. G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s)

: Mr. Navin Pahwa
Mr. Ashish Jha
Ms. Chinar Jethwani for R-1

Ms. Suparna Srivastava for R-2

ORDER

We have heard learned counsel for the parties. Counsel have concluded their arguments.

Judgment is reserved.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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